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from where the actual ARS Services starts. There must not be any "S" on the scene.

of Rs. 425-700. This grade has been retained in the Agricultural Research Service only for the existing incumbents, and is to be abolished gradually over a period of years after it has been vacated by the present employees as a result of their promotion or retirement. No fresh recruitment to this grade is envisaged in the Service Rules.

Such of the incumbents of this grade as have put in five years of service in the grade including the service rendered by them in the lower scale of Rs. 425-700 are being promoted to Grade S-I of the Service, if they are, on assessment by the Agricultural Scientists Recruitment Board, found suitable for such promotion. The existing incumbents of Grade "S" were also allowed to compete in the ARS Examinations for Grade S-I held last year and this year, irrespective of their age and of their length of service in the grade.

Immediate abolition of Grade "S" and wholesale promotion of the existing incumbents of that grade to Grade S-I will not be in the interest of the Service.

2. Fresh recruitment should totally be stopped till the fate of the existing scientists is decided.
2. The number of vacancies in Grade S-I to which 'direct recruitment' is being made through competitive examinations conducted by A.S.R.B. has been decided after setting apart sufficient number of vacancies for promotion. The existing Grade "S" Scientist should have, therefore, no apprehension that adequate vacancies will not be available for them in the event of their promotion to Grade S-I of the Service. The representatives of the Scientists have already been informed of this position.
3. There should be an automatic promotion after five years in all cadres, irrespective of vacancies.
3. Automatic promotions would seriously impair the efficiency of the Service. The ICAR do not consider it desirable to change the existing system under which promotions of scientists from one grade to the next higher grade are made on the basis of their assessment of performance, by a procedure prescribed in consultation with the Agricultural Scientists Recruitment Board. Rule 19(1) of the ARS Rules already provides that such promotions will be irrespective of the occurrence of vacancies in the higher scale.

दिल्ली के अध्यापकों द्वारा धरना

5498. श्री रामजी लाल सुमन : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली प्रशासन के शिक्षा विभाग के किन्हीं अध्यापकों ने जनता पार्टी के अध्यक्ष, श्री चन्द्र शेखर के निवास-स्थान

पर 3 जुलाई, 1977 से तथा संघ लोक सेवा आयोग के कार्यालय के सामने 7 सितम्बर, 1977 से धरना देने का नोटिस 1 जून, 1977 को दिया है ;

(ख) यदि हां, तो अध्यापकों की मांगें क्या हैं ; और

(ग) सरकार इस बारे में क्या कार्यवाही कर रही है ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : (क) से (ग) . दिल्ली प्रशासन द्वारा दी गई सूचना के अनुसार केवल एक शिक्षक ने धरना देने की सूचना दी थी लेकिन उसने ऐसा कोई कदम नहीं उठाया है। उसने प्रशासन के अधिकारियों के विरुद्ध कुछ आरोप लगाए थे। वे निराधार पाए गए और सक्षम प्राधिकारी के आदेश से शिकायत फाइल कर दी गई थी।

Appraisal of National Seed Project

5499. SHRI HARIKESH BAHADUR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is any truth in the large scale espionage activity as reported in May issue of Vikrant monthly, if so, enquiries in this regard made and the results achieved;

(b) as this information is being collected by the World Bank while formulating N.S.P. whether this information was passed on and action contemplated against such officials;

(c) whether the Government of India is aware that the Planning Commission opposed the National Seeds project but the bureaucrats in the Ministry are rushing through the project; and

(d) will the Honourable Minister for Agriculture and Irrigation place on the table of the House the appraisal report of the Planning Commission dated 25th October, 1976, so that the House has an opportunity to discuss the whole issue before a decision is taken by the Government on such a vital issue?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). A careful reading of the report in the May 1977 issue of 'Vikrant' does not indicate if any classified information has been passed on to the so called top international organisation. Government are of the view that only routine information which is commonly avail-

able has been provided to the World Bank. Therefore, the question of investigation or action against officials does not arise.

(c) and (d). The project proposal was considered by the Planning Commission and the Ministry of Finance. In the light of their views, the project details were further discussed with their representatives and now the revised Project is under consideration of the Government of India. It would be appropriate for the Government to take a view on the issue before the matter is debated on the Floor of the House.

Indian Institute of Management Bangalore

5500. SHRI K. LAKKAPPA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the report appearing in Indian Express (Bangalore) and Kanadaprabha news papers from 7th to 14th June, 1977 regarding working of Indian Institute of Management, Bangalore, has come to the notice of his Ministry;

(b) if so, the steps his Ministry has taken in this regard; and

(c) if not, why action has not been taken?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) and (c). The matter has been brought to the notice of the Institute for appropriate action.

Acquisition of India Office Library in London

5501. SHRI SUSHIL KUMAR DHARA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) what remains to be done by Government of India and Pakistan in-